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Title: Need to hand over the case of death of Pritam Bhattacharjee at Naugachia in Bihar to the CBI.

SHRI KABINDRA PURKAYASTHA (SILCHAR): I would like to bring the attention of the Government to the matter relating to the murder of Pritam Bhattacharjee in Bihar last month. He was a student from Assam.

Late Shri Pritam Bhattacharjee had started his journey from Guwahati to Delhi in Avadh Assam Express on 8th July, 2012. On 9th July, 2012, the train reached Naugachia station which is under Bhagalpur District of Bihar. Some anti-social elements snatched his bag containing valuable things like his documents, laptop, etc. Late Pritam followed them unsuccessfully and then he lodged a complaint at Naugachia station.

However, as per the information, they did not take interest. In the meantime, the train left the Station and he was left stranded at the Station. After that, he was missing and his mobile was switched off. All possible efforts were made for his rescue but in vain. His dead body was found on 15th July, 2012, by the side of a railway line near Bhagalpur. Pritam was an M.Sc. and he was brilliant in all respects who had the intention to serve his motherland as a scientist. This is not the first time that such a heinous crime has happened in Naugachia.

MR. CHAIRMAN : This is a matter concerning an individual. You can file a case with the police.

SHRI KABINDRA PURKAYASTHA: Sir, this is a very important matter. These things happen all the time in this area. Due to these anti-social people, the passengers feel insecure. Anybody would feel that such murders of brilliant and dedicated young men should be investigated properly in the interest of the nation and such a lawlessness should be enquired into.

This incident took place during the period from 9th July to 14th July, 2012. This incident of kidnapping forced me to believe that a faction of the police is tied up with the criminals. Even the criminal-politician nexus cannot be ruled out. The role of the State Police is disheartening and they were not at all serious with the job. They do not have the professional skill necessary for discovering such mysteries and for arresting the real culprits. As such, the hope of getting justice for Pritam, if the case stays with the State Police, seems to be very minimal.

I therefore, strongly demand from the Government that this serious case be handed over to the CBI for an inquiry. They can come out with concrete outcome so that the culprit can be apprehended and punished as per law. I hope that such heinous crimes should not remain unheard, un-inquired and unpunished.